

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO. 3868
ANSWERED ON 16/03/2026

Construction of New Classrooms in Government Schools

3868. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:
Shri Arvind Ganpat Sawant:

Will the Minister of EDUCATION be pleased to state:

- (a) the extent to which the work is being carried out on the education policy in the country;
- (b) whether the Government is aware of the shortage of classrooms in primary, secondary and higher secondary Government schools in the country particularly in various regions of Maharashtra and if so, the details thereof including Dharashiv Lok Sabha Constituency of Maharashtra;
- (c) the details of urgent measures being taken to address the above shortcomings;
- (d) the number of proposals received and approved by the Central Government under Samagra Shiksha for the construction of new classrooms above said areas and constituency;
- (e) the details of funds sanctioned and released for this purpose during the last five years; and
- (f) the timeline fixed for completion of approved classroom construction works?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): The Department of School Education & Literacy under the Ministry of Education is implementing the Samagra Shiksha scheme since 2018–19 to support States and Union Territories (UTs) in strengthening existing Government schools. Following the implementation of the National Education Policy (NEP) 2020, several initiatives have been undertaken to improve the quality, accessibility and inclusiveness of school education. These include alignment of Samagra Shiksha with NEP 2020, implementation of the NIPUN Bharat Mission for achieving foundational literacy and numeracy, and Vidya Pravesh for play-based school preparation. Digital learning is being strengthened through PM e-VIDYA and the DIKSHA platform. Curriculum reforms have been introduced through the National Curriculum Framework for Foundational Stage (NCF-FS) and the National Curriculum Framework for School Education (NCF-SE), supported by learning resources such as Jadui Pitara. Further, institutional mechanisms such as PARAKH, NISHTHA, National Professional Standards for Teachers (NPST), and the National Digital Education Architecture (NDEAR) have been introduced to strengthen assessment, teacher training and digital infrastructure. Adult literacy is being promoted through the ULLAS – New India Literacy Programme, and the PM

SHRI Schools scheme aims to develop 14,500 model schools across the country demonstrating the implementation of NEP 2020.

(b) to (f): The need for additional classrooms and the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and gaps identified through the Unified District Information System for Education (UDISE+) and the same is reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources. Under the scheme, funds are released to States on a lump sum basis instead of separate amounts for each component and the States utilises the funds as per their priority and urgency.

Education is in the Concurrent List of the Constitution of India, and most schools fall under the jurisdiction of State and UT Governments. Under the Right of Children to Free and Compulsory Education Act, 2009, States and UTs are the appropriate Governments responsible for providing classrooms in schools as per the norms and standards specified in the Schedule to the Act and the respective State RTE Rules. As per UDISE+ 2024–25, there are 10,13,322 Government schools in the country. The total number of classrooms in these Government schools is 49,39,953. The State-wise details is provided in **Annexure-I**.

As per PRABANDH, a total of 42,351 additional classrooms have been approved for Government schools across the country including Maharashtra during the last five years (2021–22 to 2025–26), for which a total amount of ₹4,94,624.51 lakh has been sanctioned. The detailed information is provided in **Annexure-II**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 3868 ANSWERED ON 16TH MARCH, 2026 ASKED BY HON'BLE MPs SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR AND SHRI ARVIND GANPAT SAWANT REGARDING CONSTRUCTION OF NEW CLASSROOMS IN GOVERNMENT SCHOOLS

Classroom in Government School including Maharashtra

State/UTs Name	Total Number of Government Schools	Number of Classroom in Government Schools 2024-25
Andaman & Nicobar Islands	335	2655
Andhra Pradesh	44886	171754
Arunachal Pradesh	2558	14313
Assam	44741	170631
Bihar	76320	452816
Chandigarh	118	3613
Chhattisgarh	48827	178944
D & N Haveli and Daman & Diu	361	2560
Delhi	2681	62883
Goa	780	2618
Gujarat	34638	201561
Haryana	14338	85186
Himachal Pradesh	14725	62254
Jammu & Kashmir	18785	82174
Jharkhand	35788	182303
Karnataka	48844	253051
Kerala	4808	65498
Ladakh	812	3907
Lakshadweep	36	528
Madhya Pradesh	92250	385925
Maharashtra	64884	271903
Manipur	2952	14873
Meghalaya	7789	23508
Mizoram	2617	10660
Nagaland	1936	13667
Odisha	48625	194491
Puducherry	419	3571
Punjab	19243	103604
Rajasthan	70155	361548
Sikkim	857	7531
Tamilnadu	37626	218403
Telangana	30057	130223
Tripura	4187	25037
Uttar Pradesh	137172	658590
Uttarakhand	16018	53485
West Bengal	82154	463685
Grand	1013322	4939953

Source: UDISE+ 2024-25

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 3868 ANSWERED ON 16TH MARCH, 2026 ASKED BY HON'BLE MPs SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR AND SHRI ARVIND GANPAT SAWANT REGARDING CONSTRUCTION OF NEW CLASSROOMS IN GOVERNMENT SCHOOLS

Additional Classroom in Government School including Maharashtra during 2021-22 to 2025-26

SI No	State/UTs	Physical Approval	Approved Amount (Rs. in Lakh)
1	Andhra Pradesh	281	3765.17
2	Arunachal Pradesh	248	3696.46
3	Assam	3601	45911.37
4	Bihar	8319	108471.77
5	Chhattisgarh	1865	15397.51
6	Dadra and Nagar Haveli	1	10.88
7	Delhi	36	742.84
8	Gujarat	832	14548.59
9	Haryana	2293	25595.73
10	Himachal Pradesh	222	2638.25
11	Jammu and Kashmir	3418	42655.04
12	Jharkhand	1243	11434.10
13	Karnataka	37	651.20
14	Kerala	71	785.50
15	Ladakh	132	1272.56
16	Madhya Pradesh	998	16083.26
17	Maharashtra	146	1963.35
18	Manipur	307	6372.42
19	Meghalaya	18	243.78
20	Mizoram	20	423.05
21	Nagaland	82	1738.99
22	Odisha	2363	37291.06
23	Puducherry	4	69.44
24	Punjab	2196	18897.12
25	Rajasthan	1556	18327.12
26	Sikkim	6	114.60
27	Tamil Nadu	231	4320.90
28	Telangana	209	3329.00
29	Tripura	408	9336.46
30	Uttar Pradesh	8577	66066.34
31	Uttarakhand	481	7046.84
32	West Bengal	2150	25423.80
Grand Total		42351	494624.51

Source: PRABANDH